

planting activities in Orissa during the last three years is given below:—

| <i>Year</i> | <i>Utilisation (Rs. in crores)</i> | <i>Physical progress (in lakhs hectares)</i> |
|-------------|------------------------------------|--|
| 1988-89 | 26.67 | 1.38 |
| 1989-90 | 27.19 | 0.84 |
| 1990-91 | 25.46 | 0.68 |

Litigation Cell of Directorate of Estates

4462. SHRI UTTAMRAO PATIL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that some eviction cases which were withdrawn by the Directorate of Estates on the advice of their litigation cell were re-opened after sometime during the last three years; and

(b) if so the details and reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, eviction cases are withdrawn on advice of the Litigation Cell.

(b) Does not arise.

[*Translation*]

Funds to Check Tuberculosis

4463. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Union Government allocate funds to each state Government to check Tuberculosis;

(b) if so, the details of the assistance provided to Rajasthan Government during the last three years;

(c) whether the assistance allocated to Rajasthan Government is sufficient to eradicate disease;

(d) if not, whether Union Government propose to give more assistance to Rajasthan Government; and

(e) if so, how much?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARTHA): (a) and (b) Under the National T.B. Control Programme, there is no provision for cash assistance to States. However as per the pattern of assistance, anti T.B. Drugs/material and equipments are being provided to the T.B. Centres run by the States. Cost of anti T.B. Drugs/material and equipments provided to the State of Rajasthan during the last three years are as under:—

| <i>Year</i> | <i>Actual Expr. (Rs. in lakhs)</i> |
|-------------|------------------------------------|
| 1988-89 | 52.34 |
| 1989-90 | 51.65 |
| 1990-91 | 42.01 |

(c) to (e) Assistance provided in the form of anti T.B. Drugs/materials and equipments is as per the requirement of the District T.B. Centres in the State of Rajasthan for control of the disease.

Social Forestry Programme in Rajasthan

4464. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether social forestry programme was started in scarcity districts during the Sixth Plan for providing basic and financial needs of society;